

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**IA No. 601 of 2019
IN DFR No. 1397 of 2019**

Dated : 16th April, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of :

**Indian Captive Power Producers Association Appellant(s)
Vs.
Gujarat Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Prabhulinga S. Navadgi, Sr. Adv.
Mr. Hemant Singh
Mr. Lakshyajit Singh Bagdwal
Mr. Tushar Srivastava
Mr. Ambuj Dixit

ORDER

Issue notice to Respondent No. 1, returnable on 07.05.2019. Dasti, in addition, is permitted. Notice to others is dispensed with for the time being.

List the matter on **07.05.2019**.

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

tpd/pk